

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.243 of 2013**

**Dated: 18<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**LMJ Energy Infralogistic Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar  
Ms. Divya Ray

Counsel for the Respondent(s) : Mr. Harsh Peechara  
Ms. Sonali Malhotra for PNGRB

**ORDER**

As agreed by the parties, post the matter for hearing on **02.01.2014.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/rt